

considering as to how the matter should be dealt with without going into any *sub judice* question and in what way we could discuss the matter. Therefore, there is no need to hurry about it. I shall give my due consideration to it and try to give an opportunity to discuss it to the extent it is permissible under the rules. I do not want anybody to raise this matter at this stage.

SILENCE IN MEMORY OF CREW OF THE IAF AIRCRAFT

SHRI JYOTIRMOY BOSU (Diamand Harbour): I draw your attention to Direction No. 2 and at the same time draw your kind attention to the notice that I have given about the obituary reference to the five crew....

MR. SPEAKER: You have not taken my permission. It will not be recorded.

SHRI JYOTIRMOY BOSU: I have written to you, Sir.

MR. SPEAKER: You have written to me, but I have not yet permitted you. The matter will be considered.

SHRI JYOTIRMOY BOSU: I have not been told that you have refused to accept it.

THE PRIME MINISTER (SHRI MORARJI DESAI): He is an old member and he should know the procedure. This is Question Hour. He can raise it at the proper time. We cannot start the proceedings in this manner. I did not expect it from a senior member.

SHRI JYOTIRMOY BOSU: According to Direction No. 2, obituary reference comes before questions. I have given notice.

MR. SPEAKER: I have not yet allowed it.

SHRI JYOTIRMOY BOSU: Please give your ruling.

MR. SPEAKER: I will consider it and give it.

SHRI JYOTIRMOY BOSU: Tomorrow?

MR. SPEAKER: I do not know.

PROF. P. G. MAVALANKAR (Gandhinagar): Either we stand in silence today or we do not do it at all. It cannot be done tomorrow.

MR. SPEAKER: In order to avoid this debate already a reference has been made from the Chair about the matter.

SHRI JYOTIRMOY BOSU: We have to stand in silence to share the grief of the entire Defence Services over the demise of the five crew members in their attempt to save the life of the Prime Minister. They have committed suicide, Sir, if you understand.

SHRI YESHWANTRA CHAVAN (Satara): Though it looks rather unusual and unprecedented, I do not think we should miss this opportunity and this occasion when it has been mentioned that we stand in silence. I think we should do that.

SHRI SAMAR MUKHERJEE (Howrah): This is the sentiment of the House.

PROF. P. G. MAVALANKAR: Why not do this now and gracefully and quickly?

MR. SPEAKER: Now that there is a desire to stand in silence in the memory of the dead, let us all stand in silence.

SHRI JYOTIRMOY BOSU: Thank you, Sir.

The Members then stood in silence for a short while